

## Annexure-9

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 1.0) drawn as on 09.02.2023

List of Other Creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl.No	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee					
<i>No claim has been received upto the last date of receipt of claim</i>												
Total	-	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	

For Rolta India Limited

*Mamta Binani*Mamta Binani  
Interim Resolution Professional

<b>Rolta India Limited</b>
<b>Date of commencement of CIRP : 19.01.2023</b>
<b>List of Creditors (Version 1.0) drawn as on 09.02.2023</b>
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**For Rolta India Limited**

*Mamta Binani*  
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Interim Resolution Professional